

(d) whether verification of Rehabilitation Grant Applications under Rule 95 of the Displaced Persons (C&R) Act is still open;

(e) whether copies of documents from claim files and compensation files are demanded by public and States every day; and

(f) whether Government intend to repeal the Displaced Persons (C&R) Act of 1954 and wind up the Rehabilitation (Settlement Wing) in near future?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI P. K. THUNGON): (a) and (b). No decision has so far been taken.

(c) No, Sir. There are, however, 1710 cases which were settled once but have been taken up for reprocessing on the basis of judicial orders passed from time to time. Their Region-wise distribution is shown below:

Bombay Region	: 748
Jullundur Region	: 369
Delhi Region	: 89
Lucknow Region	: 47
Jaipur Region	: 221
M. P. Region	: 230
Ex-gratia payment to J & K migrants	: 6
	<hr/>
	1710
	<hr/>

(d) No, Sir.

(e) Yes, Sir.

(f) No such proposal is under consideration at present.

Price of Ether

7714. DR. A. U. AZMI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the present cost of ether in India;

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(b) increase in the price of ether during the last three years;

(c) whether it is a fact that ether is not easily available at present in the market; and

(d) if so, the steps taken by Government to bring down the prices and to make it available in the open market?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a)

The present retail price of Anaesthetic Ether exclusive of local taxes fixed for M/s. Alembic Chemical Works Co. Ltd. is Rs. 8.12 for a pack of 630 ml. bottle.

(b) There has been no increase in the price of Anaesthetic Ether during the last three years.

(c) There are no reports to this effect. However, shortages of Anaesthetic Ether have been reported from Calcutta and Patna.

(d) In pursuance of the pricing decisions under the Drug policy of 1978, the Bureau of Industrial Costs and Prices (BICP) have done a cost study for determining the fair selling price of Anaesthetic Ether. A decision on the recommendation of the BICP in this case will be taken along with the other cases after the procedure and principles, based on which price revision will be allowed, is finalised, which will take some more time.

As regards relieving the shortages of Anaesthetic Ether in Calcutta and Patna, the manufacturer has been asked to rush stocks.

मध्य प्रदेश में क्लोकिंग गैस की एजेंसियां

7715. श्री प्रताप भानु शर्मा: क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश के कितने नगरों में क्लोकिंग गैस की एजेंसियां हैं; और